BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 58/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Narendra & Narendra Steel Corporation

V/s.

Rajkamal Builders Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRAKESH MUKUZJA

Advocak

Pethones

2. Hom Chhaja

CA

Responder

ORDER

Learned Advocate Mr. Rakesh Makhija i/b Makhija & Associate present for operational creditor/ Applicant. Learned ACA Mr. M. S Chhajed present for Respondent.

Proof of service of notice on Respondent filed.

Learned ACA Mr. M. S Chhajed filed Memorandum of Appearance for Respondent.

Respondent shall file objections, if nay on or before 31.07.2017 after serving copy in advance to the Applicant.

List the matter on 31.07.2017 for filing objection and for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.